GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 84 ANSWERED ON 21/07/2025

ENHANCING THE AMENITY VALUE OF CITIES

84. SMT. REKHA SHARMA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the steps taken by Government, particularly in the State of Haryana, to enhance the amenity value of cities by developing and maintaining green and open community spaces such as parks and recreational areas; and
- (b) whether there is a strategy in place to integrate such spaces with broader goals of sustainable urban development, including improving public well-being, promoting walkability, and building inclusive community infrastructure?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): As per the 12th Schedule of the Constitution of India, urban amenities and facilities such as parks and gardens, is function of Urban Local Bodies (ULBs) and Urban Development Authorities. The Government of India supplements the efforts of States/UTs through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

Besides providing water and sewer connections in selected AMRUT Cities, the purpose of AMRUT Mission, launched in the year 2015 was inter alia, to increase the quality of life by developing greenery and well maintained open spaces (e.g. parks); and constructing facilities for non-motorized transport (e.g. walking and cycling). Under AMRUT, 2,529 green spaces and park projects worth ₹1,606.31 crore have been taken up by all States/UTs, of which, 2,464 projects worth ₹1,533.83 crore have been completed. 5,092 acre of green space area developed through these projects. In Haryana under AMRUT, 33 green spaces and park projects worth ₹42.2 crore have been completed and 15.40 acre of green space area developed through these projects. Under AMRUT, 348 non-motorised Urban Transport projects worth ₹1,020.68 crore have been taken up by the States/ UTs.

Under AMRUT 2.0 launched in the year 2021, rejuvenation of water bodies to augment water and enhance amenity value and development of green spaces is one of thrust area. Under AMRUT 2.0 so far, 1,684 green spaces & park projects worth ₹1,078.63 crore (including Operations & Maintenance cost) have been approved by MoHUA in all State/UTs.

The Ministry of Housing & Urban Affairs (MoHUA), Government of India has issued Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines,2014(https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20V ol%20I(2).pdf). The Chapter - 2 'Plan Formulation' and Chapter 8 'Infrastructure Planning' of URDPFI guidelines 2014 deals with various aspects of parks and recreational areas.
